

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1588
TO BE ANSWERED ON 09.03.2017

“PMGSY in Jammu & Kashmir”

1588 SHRI MUZAFFAR HUSSAIN BAIG

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- a) the number of villages connected under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in Jammu & Kashmir during the last two years and the current year;
- b) the amount of funds allocated released and spent during the said period in Jammu & Kashmir to these villages under Centrally Sponsored Schemes;
- c) whether a large number of villages are not connected till date and if so, the details thereof; and
- d) the steps taken or proposed to be taken by the Government to connect each and every village?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI NARENDER SINGH TOMAR)

(a) to (d) Pradhan Mantri Gram Sadak Yojana (PMGSY) was launched in 2000 with the objective to provide a single all-weather road connectivity to all eligible unconnected habitations, existing in the Core Network, in rural areas of the country. The programme envisages connecting all eligible unconnected habitations with a population of 500 persons and above (as per 2001 Census) in plain areas and 250 persons and above (as per 2001 Census) in Special Category States (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura Himachal Pradesh, Jammu & Kashmir and Uttarakhand), Tribal (Schedule-V) areas, the Desert Areas (as identified in Desert Development Programme) and in Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs/Planning Commission). The PMGSY permits upgradation (to prescribed standards) of existing rural roads in districts where all the eligible habitations of the designated population size have been provided all weather road connectivity. For most intensive IAP blocks as identified by the Ministry of Home Affairs the unconnected habitations with population 100 and above (as per 2001 Census) would be eligible to be covered under PMGSY.

Year-wise details of the funds allocated, released, expenditure and habitations connected in Jammu & Kashmir under PMGSY are as under:

Year	Allocation (in crore)	Release (in crore)	Expenditure (in crore)	Habitations connected (in no.)
2014-15	424	416.60	422.73	108
2015-16	488	488.00	258.39	53
2016-17 (up to January, 2017)	786	384.76	272.15	62

For accelerated execution of PMGSY in the States, the Ministry of Rural Development in consultation with the Ministry of Finance and the State Governments, has formulated an Action Plan to achieve the preponed targets of PMGSY-I by March, 2019, before the earlier set target date of 2022. The fund sharing pattern of PMGSY has been made in the ratio of 60:40 between the Centre and the States for all States except for 8 North Eastern and 3 Himalayan States for which it is 90:10. All State governments have also formulated annual action plan to complete all sanctioned PMGSY road works within the stipulated time frame.
